

(28)

Central Administrative Tribunal Principal Bench.

....

CP No. 181/96 in O.A. No. 1417/90

New Delhi, this the 19th day of July, 1996

Hon'ble Mr. Justice A.P. Ravani, Chairman
Hon'ble Mr. R.K. Ahooja, Member (A)

Smt. Asha Devi Srivastava.

..Petitioner

(By Shri R.P. Oberoi and K.L.
Bhandula, Advocates)

-Versus-

1. Shri C. Ramachandran,
Secretary to the Govt. of India,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-1.

2. Shri R.S. Parashar,
Assistant Manager (Admn.),
Govt. of India Press, Minto Road,
New Delhi-2.

..Respondents

(By none)

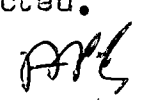
O R D E R (Oral)

By Hon'ble Mr. Justice A.P. Ravani, Chairman -

No case is made out for contempt. Hence, C.P.

No. 181/96 in O.A. No. 1417/90 is rejected.


(R.K. Ahooja)
Member (A)


(A.P. Ravani)
Chairman

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